

**BEFORE THE HONOURABLE NATIONAL GREEN TRIBUNAL
AT NEW DELHI**

ORIGINAL APPLICATION NO. 02 OF 2019

IN THE MATTER OF:

Pawan Kumar Sharma, MLA

..... Applicant

Versus

Govt. of NCT of Delhi

..... Respondent

NDOH:- 20.03.2020

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Filed by

(D.K. Singh)
Sr. Env. Engineer
(Delhi Pollution Control Committee)

New Delhi:
Dated: 19.03.2020

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AT NEW DELHI**

ORIGINAL APPLICATION NO 02 OF 2019

IN THE MATTER OF:

Pawan Kumar Sharma, MLA

..... Applicant

Versus

Govt. of NCT of Delhi

..... Respondent

**ADDITIONAL STATUS REPORT ON BEHALF OF DELHI POLLUTION
CONTROL COMMITTEE WITH RESPECT TO ORDER DATED 27.11.2019.**

1. That this Hon`ble Tribunal in above referred matter vide its order dated 27.11.2019 ordered as follows:

“4. Let such waste be managed with the help of any other establishment requiring such waste in the construction process. The DPCC may monitor ambient air quality by installing an appropriate monitoring station at the relevant site. Having regard to the continuing impact of the existing problem on account of accumulated waste of 2.94 lakh MT on the ambient air quality, the Chief Secretary of Delhi may coordinate with the North Delhi Municipal Corporation or any other authority for the remedial action. Further report may be filed by DPCC which may also mention adequacy of C&D waste processing in Delhi.”

2. That, in compliance to the aforesaid orders Status Report was filed before the Hon`ble Tribunal on 24.01.2020.

3. That, pursuant to the order dated 27.11.2019 of this Hon`ble Tribunal, a meeting was convened by the Principal Secretary (Environment) Cum Chairman, DPCC on 02.01.2020 and as decided in the said meeting Directions under section 5 of the Environment (Protection) Act, 1986, read along with the Construction and Demolition Waste Management Rules, 2016, were issued to various Government Departments / Agencies on 14.01.2020. Copy of the minutes of the meeting held on 02.01.2020 is enclosed as **Annexure -1** and Directions under section 5 of the Environment (Protection) Act, 1986 issued on 14.01.2020 is enclosed as **Annexure-2.**

4. That further another review meeting was convened by the Principal Secretary (Environment) Cum Chairman, DPCC on 12.03.2020 to review the action taken by the Departments/ Agencies with regard to off take of recycled C & D products.

Copy of the minutes of the meeting held on 12.03.2020 is annexed as **Annexure-3**. Copy of Email dated 17.03.2020 received from M/s IL & FS Environmental Infrastructure & Services Limited regarding cumulative off take of C & D Recycled Materials by the various agencies in the period of 01.04.2019 to 15.03.2020 is annexed as **Annexure-4** (Cumulative off take of C & D Recycled Materials by the various agencies in the period of 01.04.2019 to 15.03.2020 is 3.95770 Lakh Metric Tons).

5. Further it is submitted that there is improvement in off take/ lifting of the C & D Recycled Materials, which may be seen from the table below:

C&D Waste Received, Processed and Offtake of Recycled Materials at Burari, Shastri Park and Mundka Plant from 1st April 19 to 29th February, 2020

S. No	C&D Plant	Received (MT)	Processed (MT)	Balance Quantity to be Processed (MT)	Offtake (MT)			Total (MT)
					Off take by Govt. Deptts. (MT)	Off take by Private Parties (MT)	C&D Waste sent to Bhalaswa Landfill (MT)	
1	Burari	622665	638090	-15425	261017	206430	85254	832002
2	Shastri Park	187837	153696	34141	88949	149525	-	
3	Mundka	33394	40827	-7433	20970	19857	-	
	Total	843896	832613	11283	370936	375812	85254	

C & D Waste received at the C & D Waste Processing Facilities are matching with the off take of the C & D recycled products; thus there is no further accumulation of recycled products.

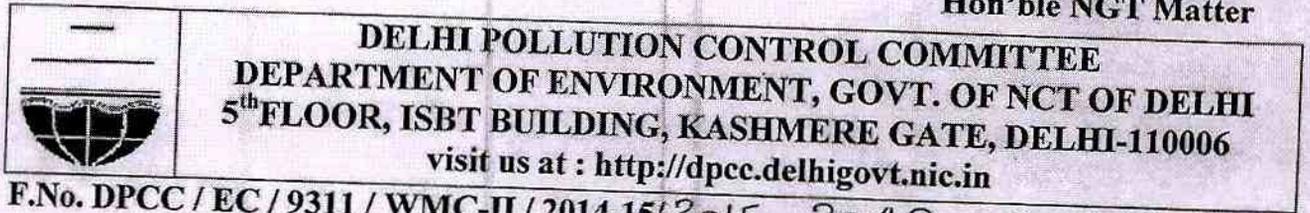
That, above action taken report may please be taken on record for consideration/ further directions please.

Deepak Kumar Singh
(Deepak Kumar Singh)
Sr. Env. Engineer,
Delhi Pollution Control Committee

New Delhi

Dated: 19.03.2020

URGENT
By Speed post / Email
Hon'ble NGT Matter



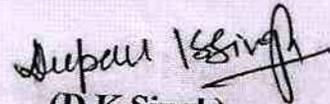
F.No. DPCC / EC / 9311 / WMC-II / 2014-15/3015 - 3043 Dated: 13-01-2020

Sub : Minutes of the Meeting of Pr. Secretary (Env.) Cum Chairman, DPCC, held on 02.01.2020 w.r.t order dated 27.11.2019 of Hon'ble National Green Tribunal in O.A No. 02/2019 (Regarding C & D Waste Processing Facility at Jahangirpuri and related issues).

Please find enclosed herewith Minutes of the Meeting of Pr. Secretary (Env.) Cum Chairman, DPCC, held on 02.01.2020 at 3:30 P.M in his Conference Room at 9th Level , Delhi Secretariat w.r.t the order dated 27.11.2019 of Hon'ble National Green Tribunal in O.A No. 02/2019 in the matter of Pawan Kumar Sharma, MLA vs Govt. of NCT Delhi, for necessary action.

All the concerned Departments / Agencies are required to take necessary action urgently and send the Information / Action Taken Report to North Delhi Municipal Corporation, Urban Development Department, GNCTD & DPCC within the timeline given in the said Minutes (latest by 20.01.2020) through email and also in Hard Copy.

Information/Action Taken Report is to be provided to DPCC at following Email : dpcc.wmc2.delhi@gmail.com and Hard copy is to be sent to the Member Secretary, DPCC, by 20.01.2020.


(D.K.Singh)

Sr. Env. Engineer (WMC-II)
Delhi Pollution Control Committee

To,

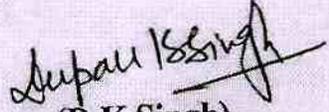
1. The Vice Chairman, Delhi Development Authority, Vikas Sadan, INA, Delhi-110023.
2. The Chairman, National Highways Authority of India, G 5 & 6, Sector 10, Dwarka, New Delhi-110075
3. The Managing Director, National Building Construction Corporation, NBCC Bhawan, Lodhi Road, Delhi-110003.
4. The Managing Director, Delhi Metro Rail Corporation, Metro Bhawan, Fire Brigade Lane, Barakhamba Road, New Delhi -110001.
5. The Principal Secretary, Public Works Department, 5th Level, Delhi Secretariat, I.P.Estate, Delhi-02
6. The Secretary, Urban Development Department , Govt. of NCT of Delhi, 9th Floor, Delhi Secretariat, I.P.Estate, New Delhi -110002.
7. The Director General, Central Public Works Department, Nirman Bhawan, New Delhi-110011.

Contd...2

8. The Secretary (Revenue) cum Divisional Commissioner, 5 Sham Nath Marg, Delhi-54.
9. The Chairman, New Delhi Municipal Council, Palika Kendra Building, Parliament Street, Delhi-110001.
10. The Commissioner, South Delhi Municipal Corporation (SDMC), 9th Floor, Dr. S.P.M Civic Center, JLN Marg, New Delhi - 110002
11. The Commissioner, North Delhi Municipal Corporation (NDMC), 4th Floor, Dr. S.P.M Civic Center, JLN Marg, New Delhi-110002
12. The Commissioner, East Delhi Municipal Corporation (EDMC), 419, UdyogSadan, Patparganj Industrial Area, Delhi-110092
13. The Chief Executive Officer, Delhi Cantonment Board (DCB), Delhi Cantt. Sadar Bazaar, Delhi-110010
14. The Chief Executive Officer, Delhi Jal Board, Varunalaya Ph-II, Jhandewalan, Karol Bagh, Delhi-110005
15. The Commissioner of Industries, Govt. of NCT of Delhi. 419, UdyogSadan, FIE Patparganj, Delhi-110092.
16. The Managing Director, Delhi State Industrial & Infrastructure Development Corporation Ltd. , N-36, Bombay Life Building, Connaught Circus, New Delhi - 110001
17. The Secretary, Irrigation & Flood Control Department (I&FC), Govt. of NCT of Delhi, L. M. Bundh, Shastri Nagar, Delhi - 110031.
18. The Secretary Cum Commissioner, Development Department, GNCTD, 5/9, Under Hills Road, Delhi-110054.
19. The Managing Director, Delhi Tourism and Transport Development Corporation, 18, Block A ,Defence Colony, New Delhi -110049.
20. The Chief Executive Officer, Delhi Urban Shelter Improvement Board, Punarwas Bhawan, I.P.Estate, Delhi-110002.
21. The Chief Executive Officer, Tata Power Delhi Distribution Limited, NDPL House, Hudson Lines, Kingsway Camp, Delhi-110009.
22. The Chief Executive Officer, BSES Rajdhani Power Limited, BSES Bhawan, Nehru Place, Delhi -110019.
23. The Chief Executive Officer, BSES Yamuna Power Limited, Shakti Kiran Building, Karkardooma, Delhi -110092.
24. M/s IL & FS Environmental Infrastructure & Services Limited, 2nd & 3rd Floor, M.M.Tower, Plot No. 8 & 9, Udyog Vihar , Phase IV , Gurgaon, Haryana - 122001.

Copy to :

1. The Member Secretary, DPCC.
2. Staff Officer to Chief Secretary, Govt. of NCT of Delhi, 5th Level, Delhi Secretariat, I.P. Estate, Delhi.
3. In-Charge Air (Lab), DPCC.
4. Incharges of All CMCs (CMC I/II/III/IV/V/VI/VII)
5. PS to Pr. Secretary (Env) Cum Chairman, DPCC.


 (D.K.Singh)
 Sr. Env. Engineer (WMC-II)
 Delhi Pollution Control Committee

Minutes of the Meeting of Pr. Secretary (Env.) Cum Chairman, DPCC, held on 02.01.2020 at 3:30 P.M in the conference room at 9th Level , Delhi Secretariat w.r.t the order dated 27.11.2019 of Hon'ble National Green Tribunal in O.A No. 02/2019 in the matter of Pawan Kumar Sharma, MLA vs Govt. of NCT Delhi

Attendance Sheet is enclosed as Annexure –“A”.

Representatives of Urban Development Department, GNCT Delhi, Municipal Corporations (North DMC, EDMC & SDMC), Delhi Cantonment Board, DDA, PWD, Irrigation & Flood Control Department, DMRC, DSIIDC, DUSIB, Delhi Jal Board, Environment Department , Delhi Pollution Control Committee and other Departments were present in the meeting.

At the outset of the meeting the case and directions given by the Hon'ble National Green Tribunal (NGT) in O.A No. 02/2019 in the matter of Pawan Kumar Sharma, MLA vs Govt. of NCT Delhi were briefed. It was informed that in the said matter following directions have been given by the Hon'ble NGT vide order dated 27.11.2019 :

“Let such waste be managed with the help of any other establishment requiring such waste in the construction process. The DPCC may monitor ambient air quality by installing an appropriate monitoring station at the relevant site. Having regard to the continuing impact of the existing problem on account of accumulated waste of 2.94 lakh MT on the ambient air quality, the Chief Secretary of Delhi may coordinate with the North Delhi Municipal Corporation or any other authority for the remedial action. Further report may be filed by DPCC which may also mention adequacy of C&D waste processing in Delhi.”

Annual off take target (**Total 16.07 Lakh Metric Tons**) fixed by the Ministry of Housing & Urban Affairs (MoHUA) , Govt. of India for various Govt. Departments in Delhi for off take of C & D Recycled Materials in the **Financial Year 2019 – 2020** and the cumulative off take [**2.58 Lakh Metric Tons (16.09%** of the Target for the Financial Year 2019 – 2020)] of C & D Recycled Materials by the various Govt. Departments in Delhi in the period of **01.04.2019 to 15.12.2019** was also briefed in the meeting.

The information provided by M/s IL & FS Environmental Infrastructure & Services Limited, which is operating the 3 C & D Waste Processing Facilities in Delhi at Jahangirpuri (Burari), Shastri Park & Mundka (Ranikhera) regarding off take of C & D Recycled Materials by the various Govt. Departments in Delhi in the period of **01.04.2019 to 15.12.2019** is enclosed as Annexure –“B”.

As per the information provided by M/s IL & FS Environmental Infrastructure & Services Limited, off take of C & D Recycled Materials by following Authorities / Departments are substantially below the targets given by MoHUA ;

- National Highways Authority of India (NHAI) -- **0.05 %** (533MT against the target of 10,00,000 MT)
- National Building Construction Corporation (NBCC) -- **3.09 %** (926 MT against the target of 30,000 MT)
- Central Public Works Department (CPWD) -- **19.19 %** (2878 MT against the target of 15,000 MT)
- Public Works Department (PWD) -- **16.9 %** (16900 MT against the target of 1,00,000 MT)
- DSIIDC -- **13.63 %** (27252MT against the target of 2,00,000 MT)
- Delhi Metro Rail Corporation (DMRC) -- **Nil** (0 against the target of 1,000 MT)
- Railway Board -- **Nil** (0 against the target of 1,000 MT)

It was informed by the representative of North DMC that 1.83 Lakh MT of unprocessed C&D Waste is lying outside of the premises near the boundary wall and there is total inventory of 5.33 Lakh MT C & D Waste recovered materials at the C & D Waste Processing Facility at Jahangirpuri (Burari).

It was informed by the representative of EDMC that approx. 5 Lakh MT of C& D Legacy Waste and there is inventory of approx. 80,000 MT C&D Waste recovered materials at the C & D Waste Processing Facility at Shastri Park.

Representative of DSIIDC informed that due to completion of work in 35 Assembly constituencies DSIIDC is doing construction work in 9 Assembly constituencies and therefore scope of utilization of C&D Recycled materials has been reduced.

After discussions following decisions were taken :

1. All the Govt. Departments / Agencies including the Departments / Agencies mentioned in **Annexure –“B”** shall expedite & maximize the utilization of C&D Waste Recycled Materials / Products of the 3 C & D Waste Processing Facilities in Delhi at Jahangirpuri (Burari), Shastri Park & Mundka (Ranikhera) in their projects to meet the targets fixed by MOHUA and shall also comply with the order dated 06.07.2016 of Department of Urban Development, Govt. of NCT of Delhi regarding use of recycled products from Construction & Demolition Waste and inform in this regard to UD Department and DPCC within a week.

2. All the Govt. Departments / Agencies shall submit their requirements and proposal for utilization of C&D Recycled Materials / Products and also about the use of unprocessed C&D Waste lying at C & D Waste Processing Facility at Jahangirpuri (Burari) to North DMC within a week. North DMC shall coordinate with various Departments and help the operator of said facility at Jahangirpuri for utilization of C&D Recycled Materials / Products & removal of unprocessed C&D Waste lying outside of the premises near the boundary wall of said plant.

North DMC shall compile the information and requirements given by various Departments and send the compiled report alongwith its recommendations for utilization of C&D Recycled Materials / Products & removal of unprocessed C&D Waste lying at C & D Waste Processing Facility at Jahangirpuri (Burari) to UD Department and DPCC within 10 Days.

3. Irrigation & Flood Control Department shall increase its target for utilization of C&D Recycled Materials / Products to compensate the reduction in requirement of such products by DSIIDC.

4. PWD shall ensure the utilization of C&D Recycled Materials / Products from the above mentioned C & D Waste Processing Facilities in their projects particularly in ongoing road constructions and bridges in Delhi and inform in this regard to UD Department and DPCC within a week.

5. Directions shall be issued by DPCC to NHAI, NBCC, CPWD, PWD, Municipal Corporations/ Local Bodies, DDA, DSIIDC, I&FCD, DMRC etc. for utilization of C&D Recycled Materials / Products from the above mentioned C & D Waste Processing Facilities in Delhi.

6. Directions shall be issued by all the Consent Management Cells (CMCs) of DPCC to the Ready Mix Concrete (RMC) Plants in Delhi to utilize C&D Recycled Materials in their plants as Raw materials.

7. DO Letters may also be issued by Chief Secretary to NHAI, NBCC, CPWD and DDA.

8. All the Municipal Corporations / Local Bodies shall inform regarding C&D Waste generation, its Management including C&D Waste Processing Facilities and adequacy of C&D Waste Processing in their area of Jurisdiction to UD Department and DPCC within a week.

9. Air Laboratory of DPCC to take necessary action w.r.t. installation of appropriate Ambient Air Quality Monitoring Station at the relevant site as per the directions of Hon'ble National Green Tribunal in the said order dated 27.11.2019.

All the Departments shall take urgent necessary action and submit their report to the concerned Department as mentioned above.

The meeting ended with a vote of thanks to the Chair.

ATTENDANCE SHEET

Subject : Meeting of Pr. Secy (Env) Cum Chairman, DPCC w.r.t. the Directions of Hon'ble National Green Tribunal in O.A No. 02/2019 in the matter of Pawan Kumar Sharma, MLA vs Govt. of NCT Delhi (Related to C & D Waste Processing Facility at Jahangirpuri)

Date : 02.01.2020

Time : 3 : 30 PM

Venue : Conference Hall of Health Department, 9th Level, Delhi Secretariat, I.P. Estate, Delhi-02.

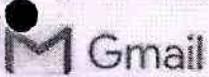
Sl. No.	Name of Officer	Designation & Organization	Mobile No.	Email	Signature
1	Sh. Sanjeev Khirwar	Pr. Secy (Environment) Govt. of NCT of Delhi	9811318939	senv@nic.in	In Chair
2	Sumit Tyagi	CE DSIIDC	9717788005		
3	J.K. MISHRA	EE, PWD	8527625511		
4	Pardeep Barmal	Chief Engineer North DMC	9717788070	cesndmc@gmail.com	
5	Pardeep Khoundelwal	CE, EDMC	9717788004	pardeepkhoundelwal@gmail.com	
6	Sumit Daxar	AE/C&D Plant North DMC	9717788415	sumitdaxar@gmail.com	
7	Shorath Kumar	SE (Env) DSIIDC	9818250278	shorathside@gmail.com	
8	Mohank Gupta	CE, DSIIDC	9996259028	ceindside@gmail.com	
9	M. P. George	Secretary	9917593520	mohankp.dpc@gmail.com	
10	Anil J. Kurián	Manag./Env DMRC	8527664443	aniljkurian@gmail.com	
11	M C RAM	SE, DJB	9654888204		
12	COL PK DOGRA (Retd)	Consultant DCB	8920969445	ceodelhicant@gmail.com	
13	CHARAN SINGH JATAV	CE DDA	9910056107	cedesig@gmail.com	
14	RAJENDR KUMAR	DDA Executive Engineer	9868872558	cedesjm@gmail.com	
15	DEEPAK KUMAR	S.O., W&D Deptt	9891768547		

1/10/2020

Gmail - Departmentwise sale data

Annexure- "B"

9



WMC-II DPCC <dpcc.wmc2.delhi@gmail.com>

Departmentwise sale data

2 messages

Sapna.Rathore@ilfsindia.com <Sapna.Rathore@ilfsindia.com>
To: WMC-II DPCC <dpcc.wmc2.delhi@gmail.com>

Thu, Jan 2, 2020 at 12:43 PM

PFA

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Offtake Government Department Wise from 1st April 19 to 31st December 19.xlsx
19K

Sapna.Rathore@ilfsindia.com <Sapna.Rathore@ilfsindia.com>
To: WMC-II DPCC <dpcc.wmc2.delhi@gmail.com>

Thu, Jan 2, 2020 at 12:47 PM

----- Forwarded by Sapna Rathore/I/ISL on 02-01-2020 12:47 -----
[Quoted text hidden]

Offtake Government Department Wise from 1st April 19 to 31st December 19.xlsx
19K

Annexure-"B"**Off-take of C&D Recycled Materials by the Government Departments in Delhi**

S.N.	Name of Government Departments	Annual Offtake Target Fixed by MoHUA (FY 2019-20) (MT)	Cummulative Offtake from 1st April 19 to 15th December 19 (MT)	Percentage (%)
1	CPWD	15000	2878	19.19
2	NBCC	30000	926	3.09
3	DMRC	1000	0	Nil
4	Railway Board	1000	0	Nil
5	NHAI	10,00,000	533	0.05
6	DDA	50000	31459	62.92
7	PWD	100000	16900	16.90
8	DSIIDC	200000	27252	13.63
9	Irrigation & Flood Control	100000	87370	87.37
10	New Delhi Municipal Council	10000	2615	26.15
11	East Delhi Municipal Corporation	25000	12527	50.11
12	South Delhi Municipal Corporation	50000	23323	46.65
13	North Delhi Municipal Corporation	25000	52815	211.26
Total		16,07,000	2,58,598	16.09

By Speed Post



DELHI POLLUTION CONTROL COMMITTEE
DEPARTMENT OF ENVIRONMENT, GOVT. OF NCT OF DELHI
5th FLOOR, ISBT BUILDING, KASHMERE GATE, DELHI-110006
 visit us at : <http://dpcc.delhigovt.nic.in>

F.No. DPCC/EC/9311/WMC-II/2014-15/3044-3068 Dated: 14-01-2020

Subject: Directions u/s 5 of the Environment (Protection) Act, 1986 read along with the Construction and Demolition Waste Management Rules, 2016.

Whereas, Ministry of Environment, Forest and Climate Change, Govt. of India had notified the Construction and Demolition Waste Management Rules, 2016, vide Gazette Notification published on 27.04.2016.

And whereas, as per Rule 8 (1) of the Construction and Demolition Waste Management Rules, 2016, Delhi Pollution Control Committee (DPCC) is to monitor the implementation of these Rules.

And whereas, as per Rule 9 (4) of the said Rules, procurement of materials made from Construction and Demolition Waste shall be made mandatory to a certain percentage (say 10-20%) in Municipal and Government contracts subject to strict quality control.

And whereas, application of material made from Construction and Demolition Waste and its products are mentioned in the Scheduled-II of the said "C&D Waste Management Rules".

And whereas, Department of Urban Development, Govt. of NCT of Delhi has already issued Order (F.No. 7(84)/AD/LB/2016/5782-5805) Dated 06.07.2016 regarding use of Recycled Products from C&D Waste including following measures to be taken for compliance by all Municipal / Local Govt. Bodies in Delhi, Public Works Department, Irrigation & Flood Control, DSIIDC, DJB & Departments and Organisations of GNCTD involved in Construction/Maintenance of Civil Works:

- (i) A minimum of 2% of C&D Recycled Products shall be used for building works.
- (ii) 10% of C&D Products shall be used for Road works.
- (iii) Urban Local Bodies (ULBs) in Delhi shall mandate 5% use of C&D recycled products for nonstructural application by all, including private individuals. This condition shall be introduced by modifications in byelaws if necessary, & by including the same condition in the building plan approval.
- (iv) Compliance of these conditions shall be verified and certified by the concerned Executive Engineer before verifying and certifying the bills for payments in any such contract.
- (v) Intimation of the action taken/compliance report.

And whereas, Ministry of Housing and Urban Affairs, Govt. of India, (MoHUA) has fixed the target of 16,07,000 MT for use of Construction and Demolition recycled materials by various Departments in the Financial Year 2019-20.

And whereas as per the information provided by M/s IL & FS Environmental Infrastructure & Services Limited, [which is operating the 3 C & D Waste Processing Facilities in Delhi at Jahangirpuri (Burari), Shastri Park & Mundka (Ranikhera)] the cumulative off take of Construction and Demolition recycled materials by the various Govt. Departments in Delhi in the period of 01.04.2019 to 15.12.2019 is only 2.58 Lakh Metric Tons (16.09% of the Target for the Financial Year 2019 - 2020).

And whereas various directions have been given by the Hon'ble National Green Tribunal (NGT) in O.A No. 02/2019 in the matter of Pawan Kumar Sharma, MLA vs Govt. of NCT Delhi including following directions given by the Hon'ble NGT vide order dated 27.11.2019:

"Let such waste be managed with the help of any other establishment requiring such waste in the construction process. The DPCC may monitor ambient air quality by installing an appropriate monitoring station at the relevant site. Having regard to the continuing impact of the existing problem on account of accumulated waste of 2.94 lakh MT on the ambient air quality, the Chief Secretary of Delhi may coordinate with the North Delhi Municipal Corporation or any other authority for the remedial action. Further report may be filed by DPCC which may also mention adequacy of C&D waste processing in Delhi."

Contd...2

Now therefore, in view of the above and in exercise of the powers conferred upon Delhi Pollution Control Committee following Directions u/s 5 of the Environment (Protection) Act, 1986 read along with the Construction and Demolition Waste Management Rules, 2016, as amended to date, are hereby issued to following Government Departments / Agencies with immediate effect :

1. That the NHAI, NBCC, CPWD, DDA, DMRC, PWD, DSIIDC, I&FCD, NDMC, East DMC, South DMC, North DMC, DUSIB, DTTDC, NDPL & BSES and other Departments & Organisations in NCT of Delhi (which are involved in construction / maintenance of civil works), shall expedite & maximize the utilization of C&D Waste Recycled Materials / Products of the 3 C & D Waste Processing Facilities in Delhi at Jahangirpuri (Burari), Shastri Park & Mundka (Ranikhera) in their projects to meet the targets fixed by MoHUA and shall also comply with the order dated 06.07.2016 of Department of Urban Development, Govt. of NCT of Delhi regarding use of recycled products from Construction & Demolition Waste and inform in this regard to UD Department and DPCC within a week from the date of issuance of these directions, failing which constructions being carried out by these Departments / Agencies will be stopped in Delhi.
2. That the above mentioned Government Departments / Agencies shall submit their requirements and proposal for utilization of C&D Recycled Materials / Products and also about the use of unprocessed C&D Waste lying at C & D Waste Processing Facility at Jahangirpuri (Burari) to North DMC within a week from the date of issuance of these directions.
3. That North DMC shall coordinate with various Departments and help the operator of said facility at Jahangirpuri for utilization of C&D Recycled Materials / Products & removal of unprocessed C&D Waste lying outside of the premises near the boundary wall of said plant.
4. That North DMC shall compile the information and requirements given by various Departments and send the compiled report along with its recommendations for utilization of C&D Recycled Materials / Products & removal of unprocessed C&D Waste lying at C & D Waste Processing Facility at Jahangirpuri (Burari) to UD Department and DPCC within 10 Days from the date of issuance of these directions.
5. That Payment of Bills of Contractors shall be stopped by the above mentioned Government Departments / Agencies, if Products / Recycled Products from the Construction and Demolition Waste Processing Facilities in Delhi are not being used by the Contractors in their projects as per the above mentioned order dated 06.07.2016 of Department of Urban Development, Govt. of NCT of Delhi.

That the above mentioned Government Departments / Agencies shall ensure compliance with respect to said directions at (i) to (v) above within the stipulated time failing which necessary action as per the provisions of the Environment (Protection) Act, 1986 read along with the Construction and Demolition Waste Management Rules, 2016, may be taken.


 (Sanjeev Chitwar)
 Pr. Secretary (Env) Cum Chairman,
 Delhi Pollution Control Committee

To,

1. The Vice Chairman, Delhi Development Authority, Vikas Sadan, INA, Delhi-110023.
2. The Chairman, National Highways Authority of India, G 5 & 6, Sector 10, Dwarka, New Delhi-110075
3. The Managing Director, National Building Construction Corporation, NBCC Bhawan, Lodhi Road, Delhi-03.
4. The Managing Director, Delhi Metro Rail Corporation, Metro Bhawan, Fire Brigade Lane, Barakhamba Road, New Delhi -110001.
5. The Principal Secretary, Public Works Department, 5th Level, Delhi Secretariat, I.P.Estate, Delhi-02
6. The Secretary, Urban Development Department, Govt. of NCT of Delhi, 9th Floor, Delhi Secretariat, I.P.Estate, New Delhi-110002.

Contd...3

7. The Director General, Central Public Works Department, Nirman Bhawan, New Delhi-110011.
8. The Secretary (Revenue) cum Divisional Commissioner, 5 Sham Nath Marg, Delhi-54.
9. The Chairman, New Delhi Municipal Council, Palika Kendra Building, Parliament Street, Delhi-110001.
10. The Commissioner, South Delhi Municipal Corporation (SDMC), 9th Floor, Dr. S.P.M Civic Center, JLN Marg, New Delhi - 110002
11. The Commissioner, North Delhi Municipal Corporation (NDMC), 4th Floor, Dr. S.P.M Civic Center, JLN Marg, New Delhi-110002
12. The Commissioner, East Delhi Municipal Corporation (EDMC), 419, Udyog Sadan, Patparganj Industrial Area, Delhi-110092
13. The Chief Executive Officer, Delhi Cantonment Board (DCB), Delhi Cantt. Sadar Bazaar, Delhi-110010
14. The Chief Executive Officer, Delhi Jal Board, Varunalaya Ph-II, Jhandewalan, Karol Bagh, Delhi-110005
15. The Commissioner of Industries, Govt. of NCT of Delhi. 419, Udyog Sadan, FIE Patparganj, Delhi-110092.
16. The Managing Director, Delhi State Industrial & Infrastructure Development Corporation Ltd. N-36, Bombay Life Building, Connaught Circus, New Delhi - 110001
17. The Secretary, Irrigation & Flood Control Department (I&FC), Govt. of NCT of Delhi, L. M. Bundh, Shastri Nagar, Delhi - 110031.
18. The Secretary Cum Commissioner, Development Department, GNCTD, 5/9, Under Hills Road, Delhi-110054.
19. The Managing Director, Delhi Tourism and Transport Development Corporation, 18, Block A, Defence Colony, New Delhi -110049.
20. The Chief Executive Officer, Delhi Urban Shelter Improvement Board, Punarwas Bhawan, I.P.Estate, Delhi-02.
21. The Chief Executive Officer, Tata Power Delhi Distribution Limited, NDPL House, Hudson Lines, Kingsway Camp, Delhi-110009.
22. The Chief Executive Officer, BSES Rajdhani Power Limited, BSES Bhawan, Nehru Place, Delhi -110019.
23. The Chief Executive Officer, BSES Yamuna Power Limited, Shakti Kiran Building, Karkardooma, Delhi -92.

Copy to :

1. The Member Secretary, DPCC.
2. Staff Officer to Chief Secretary, Govt. of NCT of Delhi, 5th Level, Delhi Secretariat, I.P. Estate, Delhi - 110002.

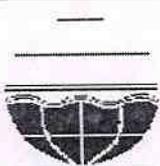

 (Sanjeev Khirwar)
 Pr. Secretary (Env) cum Chairman,
 Delhi Pollution Control Committee

URGENT

By Speed post / Email

Hon'ble NGT Matter

14

	<p align="center">DELHI POLLUTION CONTROL COMMITTEE DEPARTMENT OF ENVIRONMENT, GOVT. OF NCT OF DELHI 5thFLOOR, ISBT BUILDING, KASHMERE GATE, DELHI-110006 visit us at : http://dpcc.delhigovt.nic.in</p>
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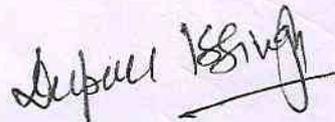
F.No. DPCC / EC / 9311 / WMC-II / 2014-15/3306-3334

Dated: 13/03/2020

Sub : Minutes of the Meeting of Pr. Secretary (Env.) Cum Chairman, DPCC, held on 12.03.2020 at 3:30 P.M in his Conference room at 6th Level , Delhi Secretariat w.r.t the order dated 27.11.2019 of Hon'ble NGT in O.A No. 02/2019 in the matter of Pawan Kumar Sharma, MLA vs Govt. of NCT Delhi and related issues regarding Utilization of C&D Waste Recycled Materials.

Please find enclosed herewith Minutes of the Meeting of Pr. Secretary (Env.) Cum Chairman, DPCC, held on 12.03.2020 at 3:30 P.M in his Conference room at 6th Level , Delhi Secretariat w.r.t the order dated 27.11.2019 of Hon'ble NGT in O.A No. 02/2019 in the matter of Pawan Kumar Sharma, MLA vs Govt. of NCT Delhi and related issues regarding Utilization of C&D Waste Recycled Materials for necessary action.

All the Departments /Agencies are required to take urgent necessary action & submit their Action Taken Report at Email : dpcc.wmc2.delhi@gmail.com and also send the hard copy of the Action Taken Report to the Member Secretary, DPCC, by 17.03.2020.


(D.K.Singh)

Sr. Env. Engineer (WMC-II)
Delhi Pollution Control Committee

- To,
1. The Vice Chairman, Delhi Development Authority, Vikas Sadan, INA, Delhi-110023.
 2. The Chairman, National Highways Authority of India, G 5 & 6, Sector 10, Dwarka, New Delhi-110075.
 3. The Managing Director, National Building Construction Corporation, NBCC Bhawan, Lodhi Road, Delhi-03.
 4. The Managing Director, Delhi Metro Rail Corporation, Metro Bhawan, Fire Brigade Lane, Barakhambha Road, New Delhi -110001.
 5. The Principal Secretary, Public Works Department, 5th Level, Delhi Secretariat, I.P.Estate, Delhi-02
 6. The Secretary, Urban Development Department , Govt. of NCT of Delhi, 9th Floor, Delhi Secretariat, I.P.Estate, New Delhi -110002.
 7. The Director General, Central Public Works Department, Nirman Bhawan, New Delhi-110011.
 8. The Secretary (Revenue) cum Divisional Commissioner, 5 Sham Nath Marg, Delhi-54.
 9. The Chairman, New Delhi Municipal Council, Palika Kendra Building, Parliament Street, Delhi-110001.
 10. The Commissioner, South Delhi Municipal Corporation (SDMC), 9th Floor, Dr. S.P.M Civic Center, JLN Marg, New Delhi - 110002

Contd....2

11. The Commissioner, North Delhi Municipal Corporation (NDMC), 4th Floor, Dr. S.P.M Civic Center, JLN Marg, New Delhi-110002
12. The Commissioner, East Delhi Municipal Corporation (EDMC), 419, Udyog Sadan, Patparganj Industrial Area, Delhi-110092
13. The Chief Executive Officer, Delhi Cantonment Board (DCB), Delhi Cantt. Sadar Bazaar, Delhi-110010
14. The Chief Executive Officer, Delhi Jal Board, Varunalaya Ph-II, Jhandewalan, Karol Bagh, Delhi-110005
15. The Commissioner of Industries, Govt. of NCT of Delhi. 419, Udyog Sadan, FIE Patparganj, Delhi-110092.
16. The Managing Director, Delhi State Industrial & Infrastructure Development Corporation Ltd. N-36, Bombay Life Building, Connaught Circus, New Delhi - 110001
17. The Secretary, Irrigation & Flood Control Department (I&FC), Govt. of NCT of Delhi, L. M. Bundh, Shastri Nagar, Delhi - 110031.
18. The Secretary Cum Commissioner, Development Department, GNCTD, 5/9, Under Hills Road, Delhi-110054.
19. The Managing Director, Delhi Tourism and Transport Development Corporation, 18, Block A, Defence Colony, New Delhi -110049.
20. The Chief Executive Officer, Delhi Urban Shelter Improvement Board, Punarwas Bhawan, I.P.Estate, Delhi-02.
21. The Chief Executive Officer, Tata Power Delhi Distribution Limited, NDPL House, Hudson Lines, Kingsway Camp, Delhi-110009.
22. The Chief Executive Officer, BSES Rajdhani Power Limited, BSES Bhawan, Nehru Place, Delhi -110019.
23. The Chief Executive Officer, BSES Yamuna Power Limited, Shakti Kiran Building, Karkardooma, Delhi -92.
24. M/s IL & FS Environmental Infrastructure & Services Limited, 2nd & 3rd Floor, M.M.Tower, Plot No. 8 & 9, Udyog Vihar, Phase IV, Gurgaon, Haryana - 12200

Copy to :

1. The Member Secretary, DPCC.
2. Staff Officer to Chief Secretary, Govt. of NCT of Delhi, 5th Level, Delhi Secretariat, I.P. Estate, Delhi.
3. In-Charge Air (Lab), DPCC.
4. Incharges of All CMCs (CMC I/II/III/IV/V/VI/VII)
5. PS to Pr. Secretary (Env) Cum Chairman, DPCC.

D.K. Singh
(D.K.Singh)

Sr. Env. Engineer (WMC-II)
Delhi Pollution Control Committee

Minutes of the Meeting of Pr. Secretary (Env.) Cum Chairman, DPCC, held on 12.03.2020 at 3:30 P.M in his Conference room at 6th Level , Delhi Secretariat w.r.t the order dated 27.11.2019 of Hon'ble NGT in O.A No. 02/2019 in the matter of Pawan Kumar Sharma, MLA vs Govt. of NCT Delhi and related issues regarding Utilization of C&D Waste Recycled Materials.

Attendance Sheet is enclosed as Annexure –“A”.

Representatives of Urban Development Department, GNCT Delhi, NHAI, CPWD, NBCC, DMRC, Municipal Corporations (North DMC, EDMC, & SDMC), NDMC, DDA, Irrigation & Flood Control Department, Development Department, GNCTD, DSIIDC, DUSIB, DTTDC, Delhi Jal Board, BRPL, BSES, IL&FS, Environment Department, Delhi Pollution Control Committee and other Departments were present in the meeting.

Pr. Secretary (Env.) Cum Chairman, DPCC, welcomed all the participants and enquired about the action taken by the Departments/ Agencies w.r.t the decisions taken in the earlier meeting on 02.01.2020, Directions issued by DPCC on 14.01.2020 and DO Letters issued by Chief Secretary on 15.01.2020 to NHAI, CPWD, NBCC & DDA.

A Brief presentation on “Status of Lifting of C&D Recycled Products during the period 1st April,2019 to 29th Feb, 2020” was made by Sh. Deepak Aggarwal, Sr. Vice President of M/s IL & FS Environmental Infrastructure & Services Limited which is operating the 3 C & D Waste Processing Facilities in Delhi at Jahangirpuri (Burari), Shastri Park & Mundka (Ranikhera).

Annual off take target (**Total 16.07 Lakh Metric Tons**) fixed by the Ministry of Housing & Urban Affairs (MoHUA) , Govt. of India for various Govt. Departments in Delhi for off take of C & D Recycled Materials in the **Financial Year 2019 – 2020** & the cumulative off take [about **3.71 Lakh Metric Tons** (about **23%** of the Target for the Financial Year 2019 – 2020)] of C & D Recycled Materials by the various Govt. Departments in Delhi in the period of **01.04.2019 to 29.02.2020** was briefed by the representative of M/s IL & FS and it was informed that there is improvement in the Off take of C & D Recycled Materials by various Govt. Departments / Agencies.

The information provided by M/s IL & FS Environmental Infrastructure & Services Limited regarding off take of C & D Recycled Materials by the various Govt. Departments in Delhi in the period of **01.04.2019 to 29.02.2020** is enclosed as Annexure –“B”.

As per the information provided by M/s IL & FS Environmental Infrastructure & Services Limited, off take of C & D Recycled Materials by following Authorities / Departments are substantially below the targets given by MoHUA;

- National Highways Authority of India (NHAI) -- **0.12 %** (1233 MT against the target of 10,00,000 MT)
- National Building Construction Corporation (NBCC) -- **5.74 %** (1721 MT against the target of 30,000 MT)
- Central Public Works Department (CPWD) -- **27.63 %** (4145 MT against the target of 15,000 MT)
- Public Works Department (PWD) -- **27.61 %** (27612 MT against the target of 1,00,000 MT)
- Irrigation & Flood Control Deptt. -- **45.78 %** (91566 MT against the target of 2,00,000 MT)
- New Delhi Municipal Council -- **32.87 %** (3287 MT against the target of 10,000 MT)
- Delhi Metro Rail Corporation (DMRC) -- **1.2%** (12 MT against the target of 1,000 MT)
- Railway Board -- **Nil** (0 against the target of 1,000 MT)

IRC, vide letter Dated 23.01.2020 has informed that it will achieve the Target of 1000 MT by March, 2020. DUSIB has submitted their requirement of 500 MT by March, 2020 to North DMC.

It was also informed by the representative of M/s IL & FS that ;

- (i) at Burari C & D Waste Processing Facility (2000 TPD) over 42.89 Lakh MT of C & D Waste has been processed since inception (23.07.2009) & there is inventory of 2.25 Lakh MT of Unprocessed C & D Waste (including unprocessed C&D Waste lying outside of the premises near the boundary wall) and 5.02 Lakh MT of Processed C & D Waste.
- (ii) at Shastri Park C & D Waste Processing Facility (500 TPD) over 5.81 Lakh MT of C & D Waste has been processed since inception (28.02.2016) and there is 3.00 Lakh MT of unprocessed C&D Waste including Legacy Waste.
- (iii) at Mundka C & D Waste Processing Facility (150 TPD) over 0.78 Lakh MT of C & D Waste has been processed since inception (06.04.2018).

Reduction of GST on C&D value added products from present applicable rate of 18% to 5% and Exemption of Green tax (ECC) on empty vehicles while entering (returning) in Delhi in case of supplies of C&D Recycled Products are made outside of Delhi was requested by the representative of M/s IL & FS.

After discussions following decisions were taken:

- 1. All the Govt. Departments / Agencies** including the Departments / Agencies mentioned at Annexure – “B” shall expedite & maximize the utilization of C&D Waste Recycled Materials / Products of the 3 C & D Waste Processing Facilities in Delhi at Jahangirpuri (Burari), Shastri Park & Mundka (Ranikhera) in their projects to meet the targets fixed by MOHUA and shall also comply with the order dated 06.07.2016 of Department of Urban Development, Govt. of NCT of Delhi regarding use of recycled products from Construction & Demolition Waste and inform in this regard to UD Department and DPCC by 17.03.2020.
- 2. All the Govt. Departments / Agencies** shall submit their Action Taken Report with respect to the Decisions taken in the earlier meeting on 02.01.2020, Directions issued by DPCC on 14.01.2020 and DO Letters issued by Chief Secretary on 15.01.2020 to NHAI, CPWD, NBCC & DDA by 17.03.2020.
- 3. North DMC shall compile** the information and requirements given by various Departments and send the compiled report alongwith its recommendations for utilization of C&D Recycled Materials / Products & removal of unprocessed C&D Waste lying at C & D Waste Processing Facility at Jahangirpuri (Burari) to UD Department and DPCC within 10 Days.
- 4. PWD shall ensure** the utilization of C&D Recycled Materials / Products from the above mentioned C & D Waste Processing Facilities in their projects particularly in ongoing road constructions and bridges in Delhi and inform in this regard to UD Department and DPCC. A DO letter shall be issued to Secy (PWD) in this regard.
- 5. Air Laboratory of DPCC** to take necessary action w.r.t. installation of appropriate Ambient Air Quality Monitoring Station at the relevant site as per the directions of Hon’ble National Green Tribunal in the said order dated 27.11.2019.

All the Departments /Agencies shall take urgent necessary action & submit their Action Taken Report to DPCC by 17.03.2020 at Email : dpcc.wmc2.delhi@gmail.com and also sent the hard copy of the ATR to DPCC.

The meeting ended with a vote of thanks to the Chair.

ATTENDANCE SHEET

Subject : Meeting of Pr. Secy (Env) Cum Chairman, DPCC w.r.t. the Directions of Hon'ble National Green Tribunal in O.A No. 02/2019 in the matter of Pawan Kumar Sharma, MLA vs Govt. of NCT Delhi (Related to C & D Waste Processing Facility at Jahangirpuri)

Date : 12.03.2020

Time : 3 : 30 PM

Venue : Conference Hall of Secretary (Environment), 6th Level, Delhi Secretariat, I.P. Estate, Delhi-02.

Sl. No.	Name of Officer	Designation & Organization	Mobile No.	Email	Signature
1	Sh. Sanjeev Khirwar	Pr. Secy (Environment) Govt. of NCT of Delhi	9999114238	senv@nic.in	In Chair
2	Deepak Agawal	Sr Vice President IL&F Environ	965005314	deepchi05@gmail.com	
3	RAVI KUMAR VERMA	Executive Engineer, CPWD, New Delhi	8899302385	deleerpd2.cpwd@gov.in	
4	VIKASH SINGHAL	DGM/Environment, DMRC	9958786027	vikass.singhal@gmail.com	
5	Sunil Dwar	AE/C&D Plant Hosh DMC	9717788415	sunildwar@gmail.com	
6	Pradeep Barmal	CE North DMC	9717788070	cesndmc@gmail.com	
7	Pradeep Choudhary	CE EDMC	9717788004	Pradeep Choudhary100@gmail.com	
8	B P Dubey	EE (CD) EDMC	9717788251	bpdubey23@gmail.com	
9	Mukesh Gupta	CE/DSIIDC	9996259028	ceiadsiide@gmail.com	
10	PRASHANT KUMAR	AE/CDO/DDA	9868111272	cedesigin.dda@gmail.com	
11	RAJENDER KUMAR	EE/CDO/DDA	9868878558	do	 12/3/2020 3:30 PM
12	S.N. Sharon	SE(UC)/DSIIDC	998880251	Seelidawarsharon@gmail.com	
13	R.K. ARUNESH	EE (CIVIL)/SDMC	9717788402	EEsbbsdrad@gmail.com	
14	Vinod Kumar	DY. SECY. U.D. DEATT.	9811145509	UCCELL2018@gmail.com	 12/3/2020
15	Mohil Agawal	Consultant PIU Sonipat	8433140299	PBU Sonipat@gmail.com	 12/03/2020

S No.	Name of Officer	Designation & Department	Mobile No.	Email	Signature
16	S. K. Khari	SE (Comd) MS	9712999323	secomd. skk@ gmail.com	
17	C. L. Meeng	EE (Civil) N.D.M.C	9891380220	chmeeng102 @gmail.com	
18	Chandan Kumar	A&VP BRPL	9311216932	chandan.kumar @rediffmail.com	
19	Yogendra Singh	AVP - BPM	9312072137	yogendra. singh@rediffmail.com	
20	Avinash Kumar	DPM (C), NBCC	9990866514	Sunita.purswani @nbccindia.com	
21	J. P. Sheikh	AGM (Engg) NBCC	7607778169	-do-	
22	S. K. SAIVASTAVA	EDT/PL	8366575441	eewb@rediffmail.com	
23	Pawan Kumar	SE, DIB	9650300144	-do-	
24	M. C. RAM	SE, DIB	9654882204	-do-	
25	SHIV KUMAR	FECD - XIV	9958890114	ifccdxiv@ gmail.com	
26	GEORGE ZACHARIAH	BSES R LTD	9315353330	-do-	
27	D. P. Bhargava	AE (S) M.C	9717788283	-do-	
28	Nigam Agamal	SSO, Emint	9717628811	nigam.a. @gov.in	
29	Ashish Kumar	Manager (C), NHAI	9599916964	ashishkumar @gmail.com	
30	Dr. Yashpal Singh	Deputy Director Rural Health	8810738147	yashoopal @gmail.com	
31	DALBIR SINGH	Lead Analyst Dev. Dept	9643844287	dalbir.singh @gmail.com	
32	C. P. SINGH	T. A., Dev. Dept	-do-	-do-	
33	D. K. SINGH	SEE, DPCL	9717593512	dksinghdpcl @gmail.com	
34	Arun Kumar	MS, DPCL	-do-	-do-	

**Off-take of C&D Recycled Materials by the Government Departments from 1st
April 19 to 29th Feb 20 in Delhi**

S.N.	Name of Government Departments	Annual Offtake Target (FY 2019-20) (MT)	Cummulative Offtake from 1st April 19 to 29th Feb 20 (MT)	Percentage Achievement of the Annual Target (%)
1	North Delhi Municipal Corporation	25000	68424	273.70
2	East Delhi Municipal Corporation	25000	34747	138.99
3	DDA	50000	40555	81.11
4	South Delhi Municipal Corporation	50000	38460	76.92
5	DSIIDC	100000	59174	59.17
6	Irrigation & Flood Control	200000	91566	45.78
7	New Delhi Municipal Council	10000	3287	32.87
8	CPWD	15000	4145	27.63
9	PWD	100000	27612	27.61
10	NBCC	30000	1721	5.74
11	DMRC	1000	12	1.20
12	Railway Board	1000	Nil	Nil
Total		607000	369703	60.91
13	NHAI	1000000	1233	0.12
Grand Total (MT)		1607000	370936	23.08



Status of Offtake of C&D Recycled Products by the Government Department

3 messages

Deepak.Agarwal@ilfsindia.com <Deepak.Agarwal@ilfsindia.com>
To: senv@nic.in, chdpcc@nic.in
Cc: dksinghdpcc@gmail.com, Pradeep.Lohia@ilfsindia.com

17 March 2020 at 10:45

Dear Sir,

Please find enclosed herewith status of offtake of C&D recycled products by the Government Departments from 1st April 19 to 15th March 20 in Delhi.

Regards

Deepak Agarwal, Ex IOFS |



IL&FS Environmental Infrastructure & Services Limited
3rd Floor, M.M Tower, Plot no.-8&9, Udhyog Vihar,
Phase-IV, Gurgaon-122001, Haryana

Mobile + 91 9650 053640 , +91 9999453640
Website : www.ilfsenv.com | Email id : deepak.agarwal@ilfsindia.com

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Status of offtake of C&D Recycled Products from 1st April 19 to 15th March 20.pptx
709K

Deepak.Agarwal@ilfsindia.com <Deepak.Agarwal@ilfsindia.com>
To: senv@nic.in, chdpcc@nic.in
Cc: dksinghdpcc@gmail.com, Pradeep.Lohia@ilfsindia.com

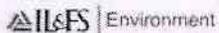
17 March 2020 at 10:54

Dear Sir,

Please ignore the trailing mail and find enclosed herewith status of offtake of C&D recycled products by the Government Departments from 1st April 19 to 15th March 20 in Delhi.

Regards

Deepak Agarwal, Ex IOFS |



IL&FS Environmental Infrastructure & Services Limited
3rd Floor, M.M Tower, Plot no.-8&9, Udhyog Vihar,
Phase-IV, Gurgaon-122001, Haryana

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----- Forwarded by Deepak Agarwal/IEISL on 03/17/2020 10:51 AM -----

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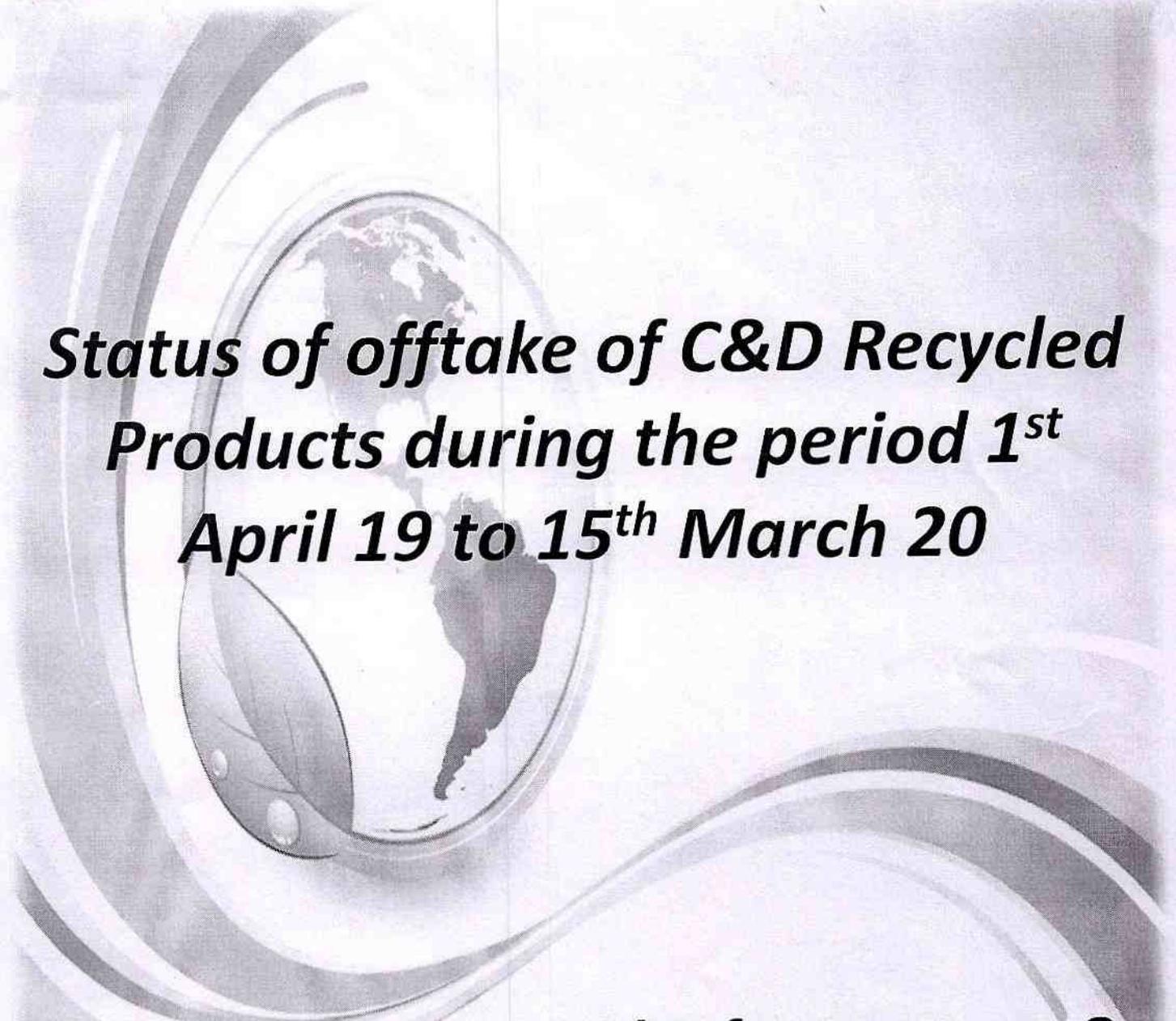
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Status of offtake of C&D Recycled Products from 1st April 19 to 15th March 20.pptx
709K

Deepak Kumar Singh <dksinghdpcc@gmail.com>
To: MS DPCC <msdpcc2019@gmail.com>, Dr Chetna Anand <dichetnaand@gmail.com>, Nigam Agarwal <nigamagarwal@gmail.com>, "Dr. SUNEEL KUMAR NIGAM" <ssskn2012@gmail.com>, Ramesh Chandra <rameshchandra028@gmail.com>, WMC-II DPCC <dpcc.wmc2.delhi@gmail.com>

18 March 2020 at 01:18

[Quoted text hidden]



**Status of offtake of C&D Recycled
Products during the period 1st
April 19 to 15th March 20**

**IL&FS Environmental Infrastructure &
Services Ltd.**

Date: 17.03.2020

23

Off-take of C&D Recycled Materials by the Government Departments from 1st April 19 to 15th March 20 in Delhi

S.N.	Name of Government Departments	Annual Off-take Target (FY 2019-20) (MT)	Cumulative Off-take from 1st April 19 to 15 th March 20 (MT)	Percentage Achievement of the Annual Target (%)
1	North Delhi Municipal Corporation	25000	72010	288.04
2	East Delhi Municipal Corporation	25000	36064	144.26
3	South Delhi Municipal Corporation	50000	43740	87.48
4	DDA	50000	41879	83.76
5	DSIIDC	100000	65988	65.99
6	Irrigation & Flood Control	200000	92371	46.19
7	New Delhi Municipal Council	10000	3492	34.92
8	PWD	100000	32795	32.79
9	CPWD	15000	4307	28.71
10	NBCC	30000	1751	5.84
11	DMRC	1000	12	1.20
12	Railway Board	1000	Nil	Nil
Total		607000	394408	64.98
13	NHAI	1000000	1362	0.14
Grand Total (MT)		1607000	395770	24.63

Monthly Off-take of C&D Recycled Materials by the Government Departments from 1st April 19 to 15th March 20 in Delhi

Name of Government Departments	Annual Target (FY 2019-20) (MT)	April 19 (MT)	May 19 (MT)	Jun 19 (MT)	July 19 (MT)	Aug 19 (MT)	Sep 19 (MT)	Oct 19 (MT)	Nov 19 (MT)	Dec 19 (MT)	Jan 20 (MT)	Feb 20 (MT)	1st Mar to 15th Mar 20 (MT)	Cum Offtake from 1st Apr 19 to 15th Mar 20 (MT)	Annual Target (%)
North Delhi Municipal Corporation	25000	4823	3831	10340	5956	10145	4964	6032	2246	4478	8896	6713	3586	72010	288.04
East Delhi Municipal Corporation	25000	1242	625	1057	1798	1926	1983	1306	500	2090	13086	9134	1317	36064	144.26
South Delhi Municipal Corporation	50000	6694	2233	1145	1889	3604	2392	1236	1681	2449	9005	6132	5280	43740	87.48
DDA	50000	1025	1585	2300	3382	8777	6802	1742	771	5075	3417	5679	1324	41879	83.76
DSIIDC	100000	2622	24	1200	6659	3057	3227	7118	899	2446	10992	20930	6814	65988	65.99
Irrigation & Flood Control	200000	9510	3815	7156	13688	18817	12044	10296	8729	3315	2025	2171	805	92371	46.19
New Delhi Municipal Council	10000	183	92	136	153	387	418	486	246	514	358	314	205	3492	34.92
CPWD	15000	649	599	1090	1195	929	4786	2248	1507	3897	4646	6066	5183	32795	32.79
PWD	100000	159	30	244	262	523	658	604	119	279	510	757	162	4307	28.71
NBCC	30000	Nil	Nil	Nil	Nil	Nil	458	339	10	119	146	649	30	1751	5.84
DMRC	1000	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	12	Nil	Nil	12	1.20
Railway Board	1000	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
Total	607000	26,907	12,834	24,668	34,982	48,165	37,732	31,407	16,708	24,662	53,093	58,545	24,706	394408	64.98
NHAI	1000000	Nil	Nil	Nil	Nil	Nil	Nil	Nil	533	Nil	700	Nil	129	1362	0.14
Grand Total (MT)	1607000	26907	12834	24668	34982	48165	37732	31407	17241	24662	53793	58545	24835	395770	24.63